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Title: Introduction of the Youth Welfare Bill, 1999.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I beg to move for leave to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country."

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

MR. CHAIRMAN: Please go back to your seats. I am requesting you again.

... (Interruptions)

इसके अलावा, मैं यह भी कहना चाहता हूँ कि यह बिल के अलावा कोई भी अन्य बिल नहीं है।

... (इसके अलावा)

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